

Merger of Agricultural Finance Corporation with ARDC

509. SHRI D. K. PANDA. Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether the Banking Commission had recommended merger of the Agricultural Finance Corporation with the ARDC for better utilisation of staff and capital;

(b) if so, the steps taken in that direction; and

(c) the amount of bad debts to be written off by the Agricultural Finance Corporation?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) (a) and (b). Yes, Sir The Banking Commission had recommended the merger of the Agricultural Finance Corporation with the Agricultural Refinance and Development Corporation. Due to the developmental role of the Agricultural Refinance and Development Corporation, the question has been kept open and is under continual review.

(c) During the past five years, Agricultural Finance Corporation has not written off any bad loans

Sick units taken over by Industrial Reconstruction Corporation of India

510 DR RANEN SEN. Will the Minister of REVENUE AND BANKING be pleased to state:

(a) the number of sick units taken over by the Industrial Reconstruction Corporation of India during the last three years and the results achieved;

(b) the state-wise break-up of figures of units taken over and the amount of money involved; and

(c) in how many cases the old management/Director/Board have been kept intact or modified substantially?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). During the years 1973-74, 1974-75 and 1975-76 (July-June), the Industrial Reconstruction Corporation of India Ltd. has disbursed reconstruction assistance to 28 industrial units situated in 7 States. The State-wise break-up of these units and the amount of reconstruction assistance extended to them during these three years are as follows:

State	No. of units	Amount disbursed (Rs. in lakhs)
Assam	1	1.94
Bihar	2	30.37
Gujarat	1	50.00
Kerala	1	13.28
Maharashtra	1	154.51
Punjab	1	58.50
West Bengal	19	476.37
	26	784.97

NB—In addition to the above disbursements, a sum of Rs. 1082.86 lakhs was disbursed during the said three years to those units to which assistance was sanctioned by the Corporation earlier.

Since the reconstruction programmes generally have to provide for a gestation period of three or more years before their effect can be felt, it would be premature at this stage to attempt any effective appraisal of the results achieved by the Corporation in the case of these 28 units. Moreover, the attainment of viability of sick/closed units is a time consuming process which should be possible only after some years of satisfactory operation and therefore cannot be expected during the very short span of operation the assisted units

have had under the reconstruction programme.

Details of cases, wherein the old Management/Director/Board have been kept intact or modified substantially are as follows:—

1. No. of units where IFCI Nominees/suggested Directors and nominees of other financial institutions, Banks and State Govt. together are in majority on the Boards	16
2. No. of units where Boards have been modified but entrepreneur group continues to hold majority on the Boards	3
3. No. of units taken over under I(D&R) Act and Board Committee of Management/Authorised controller appointed by Central Government	5
4. No. of units taken over under special enactment (since Nationalised) and Boards modified by Central Government	2
	26

कोटा के लिये विमान-सेवा

511. श्री लालजी भाई : क्या पर्यटन और नागर विमानन मंत्री कोटा के लिए विमान-सेवा के बारे में 2 अप्रैल, 1976 के अंतराकालिक प्रश्न सख्या 1898 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि क्या सरकार राजस्थान के कोटा को विमान सेवा से जोड़ने के प्रस्ताव पर पुनर्विचार कर रही है ?

पर्यटन और नागर विमानन मंत्री (श्री राज बहादुर) : विमान सेवा की तंग स्थिति तथा विमानन ईंधन के मुख्य वें अत्यधिक वृद्धि के परिचायकरूप परिचायकों की कारणत में वृद्धि हो जाने के कारण, इतिथन एयरलाइन्स के लिए कोटा को अब तक विमान सेवा से जोड़ना सम्भव नहीं हो पाया है । परन्तु, वायुपरेसन स्थिति का निरन्तर पुनरावलोकन करते रहते हैं ।

Orders from U.K. for Indian Knitted T. Shirts

512. SHRI K. MALLANNA: Will the Minister of COMMERCE be pleased to state:

(a) whether Indian Knitted T. Shirts are very popular in United Kingdom;

(b) if so, whether some more orders have recently been received by the Central Government-owned Small Industries Corporation, Coimbatore (Tamilnadu); and

(c) if so, the amount of foreign exchange to be earned during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) No, Sir.

(b) and (c) Do not arise

Wholesale and Retail prices of Agricultural and Industrial Products

513. SHRI BHOGENDR A JHA: Will the Minister of FINANCE be pleased to state:

(a) the wholesale and retail prices of important agricultural and industrial products at present and during the harvesting seasons of agricultural crops;

(b) how does it compare with the corresponding period before the proclamation of emergency;

(c) what steps are being taken to ensure parity in the prices of agricultural and industrial products and ensure remunerative prices to the poor peasants who are compelled to make distress sale; and

(d) what is the ratio of the rise in production and fall in prices of industrial products in private sector since the grant of concessions during the last budget?